

(7)

CAT/12

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

~~NEW DELHI~~  
NEW BOMBAY BENCH

O.A. No. 574 of 1988  
~~XXXXXX~~

DATE OF DECISION 7.6.1989

Shri K.B. Mody Petitioner

Shri Ramamurthy. Advocate for the Petitioner(s)

Versus

Union of India & Others. Respondent

Shri N.K. Srinivasan. Advocate for the Respondent(s)

CORAM

The Hon'ble Mr. M.B. Mujumdar, Member(J),

The Hon'ble Mr. M.Y. Priolkar, Member(A)

1. Whether Reporters of local papers may be allowed to see the Judgement? *Yes*
2. To be referred to the Reporter or not? *No*
3. Whether their Lordships wish to see the fair copy of the Judgement? *No*
4. Whether it needs to be circulated to other Benches of the Tribunal? *No*

*[Signature]*

Judgement dt 7-6-87 served  
dt. 2-6-87

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Judgement dtd. 7/6/89 was  
served on Resp. no. 2 on 26/6/89.

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(8)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No.574/88

Shri K.B.Mody,  
C/o T.R.Talpade,  
Advocate High Court,  
Narottam Nivas, Gr.Eloor,  
308, Jawaji Dadaaji Marg,  
Nana Chowk,  
Bombay-400 007.

.. Applicant

V/s.

1. Union of India,  
through the General Manager,  
Western Railway,  
Churchgate,  
Bombay-400 020.
2. Member(Staff),  
Railway Board, Ministry of Railways,  
Rail Bhavan,  
New Delhi-110001.
3. General Manager(E),  
Western Railway,  
Headquarters Office,  
Churchgate,  
Bombay-400 020.

.. Respondents.

Coram: Hon'ble Member(J), Shri M.B.Mujumdar  
Hon'ble Member(A), Shri M.Y.Priolkar

Appearance:

1. Shri Ramamurthy,  
Advocate,  
for the applicant.
2. Shri N.K.Srinivasan,  
Advocate,  
for the respondents.


ORAL JUDGMENT:-

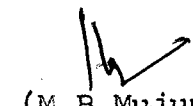
Dated: 7.6.1989

[PER: Shri M.B.Mujumdar, Member(J)]

Heard Mr.Ramamurthy, learned advocate for the applicant and Mr.N.K.Srinivasan, learned advocate for the respondents.

2. Mr.Ramamurthy states that the respondents have granted the reliefs claimed by the applicant and hence the application may be disposed of as it does not survive. Hence the application is disposed as it does not survive, with no order as to costs.

  
(M.Y.Priolkar)  
Member(A)

  
(M.B.Mujumdar)  
Member(J)